

IN THE HIGH COURT OF JUDICATURE AT PATNA

TENDER NOTICE -6/2015-16(Purchase Cell)

Quotation are invited from bonafide and reputed firms / Suppliers, authorised dealers having local shops for supply of **1 pc big size office Table (4' x 2')**, **1 pc Executive Chair and 1 small size Sofa Set (2+1+1)**, as also financial capacity to execute the orders for supply of the articles on purchase:-

The tender (**with MRP, Quoted Price and catalogue/ Image of Articles**) must reach this Court **within 10 days** from the date of displayed on website.. This advertisement can also be downloaded from the website of Patna High Court: - <http://patnahighcourt.bih.nic.in>

Terms and Conditions:-

- (I) The articles should be in good condition .
- (II) No advance payment shall be made.
- (III) The firms shall submit their bill in triplicate at the time of supply of articles.
- (IV) The Court reserve the right to accept or reject any or all quotations.
- (V) Payment will be made through Bank Draft, not in Cash, after delivery and inspection of the goods. In case any defect is found in any of the material, the concerned firm shall replace it immediately free of cost.
- (VI) The successful bidder shall supply the articles for a minimum period of one year on the approved rate .
- (VII) For detail information, please visit Court's Website:-
<http://patnahighcourt.bih.nic.in>.

A. P. J. Singh
27.7.15

Registrar (Estt.)

Patna High Court.